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Title : Regarding the plight of farmers of Tamil Nadu.

SHRI GAUTHAM SIGAMANI PON (KALLAKURICHI): The farmers of Tamil Nadu are in extreme distress and more so is the case of sugarcane farmers. Having supplied their produce to the mills, the farmers necessarily need to get their dues without any delay. But the plight of sugarcane farmers is absolutely woeful. The undue delay on the part of sugar mills is unwarranted and puts the already disadvantaged farmers to undue distress.

Vilupuram district has seven sugar mills, of them three are co-operative sugars Mills and the other four are Private Sector companies.

The undisbursed amounts kept pending by these sugar units as detailed below:

1. Kallakurichi Co Operative sugar mills, Moongilthuraipattu (4.8 crores)
2. Gomuki Co Operative sugar mills; Kacharapalayam (No dues)
3. Sengalvarayan Co-Operative sugar mills- Sevalai (3.4 crores)
4. Tharani Sugar Mills, Thyagathurugam (23.8 crores approximately)
5. Raja Shri Sugar Mills, Mundiampakkam (43.7 crores)
6. Raja Shri Sugar Mills- Semmedu (4.6 crores)
7. Pannari Amman Sugar Mills, Venkur, Thirukovilur.

The total pending amounts kept by Sugar Mills in Vilupuram district is 80.3 crores approximately.

I request the Hon'ble minister to intervene and direct the mills to pay the dues in time and save them from hardship.

